

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 101 of 2015

Dated : 14th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.T. Munikrishnaiah, Technical Member

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Power Grid Corporation of India Ltd. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. PoorvaSaigal
Mr. AvinashMenon

Counsel for the Respondent(s) : Ms. SuparnaSrivastava,
Mr. Neel Mani Pant for R-1

ORDER

Learned counsel for the appellant seeks 2 week time to file rejoinder. He may file the same on or before 28.10.2015 after serving copy on the other side.

List the matter on 14.12.2015. In the meantime, pleadings be completed.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Jps